GOVERNMENT OF INDIA POWER LOK SABHA

STARRED QUESTION NO:455 ANSWERED ON:10.12.2010 CAPACITY ADDITION OF POWER Rani Killi Krupa;Thamaraiselvan Shri R.

Will the Minister of POWER be pleased to state:

(a) the details of the targets set and achievement made for capacity addition of power during the Tenth and first three years of the Eleventh Plan period, sector-wise;

(b) whether the targets have been achieved during the said period;

(c) if so, the details thereof and if not, the reasons therefor;

(d) whether the Government has set up monitoring to ensure that capacity addition is in line with the targets set forth; and

(e) if so, the details thereof?

Answer

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO. 455 TO BE ANSWERED IN THE LOK SABHA ON 10.12.2010 REGARDING CAPACITY ADDITION OF POWER.

(a): The sector-wise capacity addition target and achievement during the Tenth Plan and the first three years of the Eleventh Plan are as follows:

(in MW) Tenth Plan Eleventh Plan 2007-08 2008-09 2009-10 Sector Tgt. Ach. Tgt. Ach. Tgt. Ach. Tgt. Ach.

Centra 22832 13005 4840 3240 2410 750 3402 2180 State 11157 6244.6 6449 5273 2359.2 1821.2 4980 3118 Private 7121 1930.6 750 750 2761 882.5 6125 4287 Total 41110 21180.2 12039 9263 7530.2 3453.7 14507 9585

(Tgt - Target, Ach. - Achievement)

(b) : It is evident from the above table that the capacity addition targets have not been met in the Tenth Plan and in the first three years of the Eleventh Plan.

(c) : Reasons for shortfall in achievement of the Tenth Plan target include delay in supplies/erection by supplier/contractor; delay in induction of super-critical technology; geological surprises; non- availability of gas; delay in award of works; delay in environmental and forest clearances; financial closure problem; delayed investment decision; and law & order problem.

Some of the reasons for shortfall in achievement of target in the first three years of the Eleventh Plan include delay in placement of orders mainly civil works and Balance of Plants; delay and non-sequential supply of material for Main Plant and Balance of Plants; shortage of skilled manpower for erection and commissioning; contractual dispute between project developer and contractor and their sub-vendors/sub-contractors; inadequate deployment of construction machinery; and delay in erection of infrastructure facilities like reliable construction power supply and roads at project sites.

(d) & (e) : Ministry of Power has instituted a strong and robust monitoring mechanism to ensure that the Eleventh Plan capacity

addition targets are met. Monitoring of power projects are carried- out at different levels i.e. by the Central Electricity Authority, by the Ministry of Power, through the Power Project Monitoring Panel (PPMP) and the Advisory Group. The Eleventh Plan capacity addition programme is also monitored by the Planning Commission and the Cabinet Secretariat.